

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/4303 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Dhruvad Kashyap Das,
District & Sessions Judge,
Hailakandi

Dated Guwahati, the 20th September, 2021.

Sub:- **Restricted holiday.**

Ref:- No. JHD.-1/2021/10/4207 dated 18.09.2021.

Sir,

With reference to the above, I am directed to inform you that **you have been granted restricted holiday on 16.09.2021.**

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-76/98/4304/A, dated 20.9.2021
Copy to

✓ 1. The Project Manager, Gauhati High Court.

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20/9/21

JT.REGISTRAR (VIGILANCE)

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